

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

**M.A No. 313 of 2018**

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**CORAM : HON'BLE MR. JUSTICE ANANDA SEN.**

**THROUGH : VIDEO CONFERENCING**

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For the Appellant(S) : Mr. Arvind Kumar Lall, Advocate

For the Insurance Co. : Mr. D.C. Ghosh, Advocate

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06/07.09.2021

Mr. Manish Kumar, Advocate accepts notice on behalf of Oriental Insurance Co. Ltd. respondent no. 3.

Mr. Arvind Kumar Lall, Advocate is directed to serve two copies of memo of this appeal along with copy of award to Mr. Manish Kumar, Advocate.

List this case after four weeks.

**(ANANDA SEN , J)**